

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(only SLP (C) Nos. 25059 and 24941 of 2016 are to be list before
Hon'ble Chamber Judge)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 13-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kumar, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Rajeev Kumar, learned counsel appearing on behalf
of the petitioners, prays for and is granted two weeks'
time to comply with the office report dated 5th December,
2019.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER